

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.423

**IA/5877/ND/2022, Company Appeal/48/ND/2021, Company
Appeal/43/ND/2021, Company Appeal/02/ND/2022, Company
Appeal/01/ND/2022, IA/1795/ ND/2023, IA/3816/ND/2023,
IA/4078/ND/2023, IA/717/ND/2024, IA/1407/ND/2024 IN
IB/2690/ND/2019**

IN THE MATTER OF:

Syndicate Steel Traders	...	Applicant
Versus		
VGA Developers Pvt Ltd	...	Respondent

Under Section 9 (IBC)

Order delivered on 12.07.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in IA 1407/2024 : Ms. Mallika Prabhakar, Adv.

For the Applicant in IA 3816/2023 : Mr. Nikhil Palli, Adv.

For Bluefireinfotax Consultancy Private Limited : Mr. Purti Gupta, Mr. Nikhil
Palli, Advocates

For the Liquidator : Mr. Ahsan Ahmad, Adv.

Mr. Aishwarya Mohan Gahrana, Liquidator

FCS Mr. Ashish Mishra in Company Appeal/01/ND/2022

Mr. Anshuj Dhingra, Ms. Shubhangda Singh, for Appellant in Company
Appeal-48/ND/2021 and for Applicant(s) in IA-1795/2023 and IA-5877/2022

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **26.07.2024**.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**